

[Shrimati Saroj Dubey]

[English]

would like to know whether the innocent and the sufferers are just to face the difficulties and when they are asking help from you and working towards you for assistance, is it proper on your part that you engage yourself in such a political game? Anybody is benefited by your 'Ekta Yatra' or not, but one thing is clear that the militants of Kashmir who were upto now divided have now united. Though the unity has been established among them but as a reaction to this *Ekta Yatra* the feeling of distrust has come to the minds of the minorities that anytime the communal frenzy can overcome them and they can impose communalism and anti-nation activities on the minorities and start torturing them by raising the slogan of Hinduism. The Kashmir problem is 44 years old now, which has not been solved upto yet.

MR. DEPUTY SPEAKER: Conclude within two minutes.

SHRIMATI SAROJ DUBEY: The Government should evolve such a policy that the feeling of faith may rise in the minds of the people of Kashmir and the killings of the innocents should be stopped.

Mr. Deputy Speaker, Sir, the Government is petting its own back by holding elections in Punjab. If at all any formality was to be completed then why the elections in Punjab were postponed last time. All the security forces and military forces were deployed in Punjab, the military was deployed but even then the 100 villages which went without poll shows that the atmosphere was not favourable for elections. Even after deploying military, nine percent votes were casted and that too in the urban areas only. After that the claim of protecting democratic system is baseless. It has been an army cantonment for eleven years. If the urban people of Punjab have cast their votes, then there is nothing to appreciate but the thing is that the feeling of trust, co-operation and goodwill should be created.

MR. DEPUTY SPEAKER: You can continue on Monday. You will get another five minutes.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fourth Report

SHRI P.P. KALIAPERUMAL
(Cuddalore): I beg to move:

"That this House do agree with the Fourth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 4th March, 1992."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Fourth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 4th March, 1992."

The Motion was adopted

15.32 hrs.

RESOLUTION RE: STEPS FOR ROOTING OUT CASTE STRUGGLE..(CONTD).

MR. DEPUTY SPEAKER: Before further discussion is resumed on the Resolution by Dr. K.V.R. Chowdary regarding steps for rooting out caste struggle, I would like to mention that 4 hours and 01 minute have already been taken on this resolution. Therefore, the time allotted for discussion on the Resolution is already exhausted. On the last occasion, the Hon'ble Minister of Welfare, Shri Sita Ram Kesri, intervened in the de-